## National Company Law Tribunal Allahabad Bench

CP NO. 6/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.04.2017

NAME OF THE COMPANY: Kashi Nath Seth Sarraf Pvt Ltd

SECTION OF THE COMPANIES ACT: U/S 391/394 of the Companies Act 1956

SI. NO. Name Designation Representation Signature

1. Dhrendra Kumar JTA for OL

2.

## Order dated 20.04.2017 CP No.6/2016 Kashi Nath Seth Sarraf Pvt Ltd

The present case is received as a transferred case from the Lucknow Bench of the High Court of Allahabad. The representative of the OL is present. The Registry is directed to issue a fresh notice to the parties concern as the Present Petition is received at the stage of Second Motion Petition.

The matter be called on 11.05.2017.

SH. H.P. CHATURVEDI (Judicial Member)

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